

(b) if so, whether in such collaborations, provision is made for know how for establishing suitable auxiliary industries ?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) Government policy regarding import of technology has been to bridge the technology gaps in the industrial sector. Import of technical know-how is permitted in sophisticated and high priority areas, in export oriented or import substitution manufacturing or for enabling indigenous industry to update existing technology in India to meet efficiently domestic requirements and/or to become competitive in the export market.

However there is a list of industries where no foreign collaboration, financial or technical, is considered normally necessary and requests for collaboration in this list are not normally considered.

(b) Foreign collaboration approvals are subject to a standard condition that the Indian company should be free to sublicense the technical know how/product design/engineering design under the agreement to another Indian party should it become necessary. The terms of such sublicensing will, however, be as mutually agreed to by all the parties concerned including the foreign collaborator and will be subject to the approval of Government.

Foreign Collaborations

5255. SHRI ANANDA PATHAK : Will the Minister of INDUSTRY be pleased to state :

(a) whether there have been any foreign collaborations in respect of Polyester Staple Fibre, Cement, Ceramic glazed tiles, Synthetic Yarn, Circuit Breakers, Wiper arms and blades for automobiles, Automotive tyre cappings, Wheel rims, Tie rod ends, Radiatores, Automobile Air Conditioners, Two-wheeler seats, Saloon-car seats, Cushions for car seats and Automobile rear view mirrors; and

(b) if so, the details of each of such collaborations ?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) and (b). Government has approved 673, 752, 1024, 957 and 853 proposals for foreign collaboration during 1983, 1984, 1985, 1986 and 1987 respectively. The particulars of foreign collaboration proposals approved viz. name of Indian Company, foreign collaborator, items of manufacture, nature of collaboration are published on a monthly basis by the Indian Investment Centre as a supplement to its monthly News Letter. Copies of the publication are sent regularly to the Parliament Library.

A statement showing industry-wise break-up of foreign collaboration approvals during this period given below.

Statement

List of industry-wise break-up of foreign collaboration cases approved by the govt. during the year of 1983 to 1987

Sl. No.	Name of the Industry	1983	1984	1985	1986	1987
1	2	3	4	5	6	7
1.	Mettallurgical Industries	20	26	53	45	29
2.	Fuels	2	4	20	3	1
3.	Boilers-Steam Generating Plants	2	3	13	5	1
4.	Prime Movers (Other than Elect. Generators)	2	6	15

1	2	3	4	5	6	7
5.	Electrical Equipmant	129	157	205	175	183
6.	Telecommunication	7	3	36	37	16
7.	Transportation	39	63	101	53	39
8.	Industrial Machinery	115	138	152	108	132
9.	Machine Tools	44	34	32	13	10
10.	Agricultural Machinery	2	2	3	3	...
11.	Earth Moving Machinery	8	4	11	...	—
12.	Misc. Mechanical and Engg. Industry	35	44	45	47	50
13.	Commercial, Offices and House Hold Equipments	9	3	20	10	7
14.	Medical and Surgical Appliances	2	1	5	12	10
15.	Industrial Instruments	37	56	52	20	47
16.	Scientific Instruments	2	13	4
17.	Mathematical Surveying and Drawing Instruments	—	1	
18.	Fertilizers	—	1	...	1	1
19.	Chemical (Other than Fertilizers)	62	69	69	107	84
20.	Photographic Raw Film and Paper	2	7	...	5	2
21.	Dyestuffs		—	1	1	—
22.	Drugs and Pharmaceutials	5	8	5	10	13
23.	Textiles (including those dyes, printed or otherwise processed)	4	5	10	13	6
24.	Paper and Pulp including Paper products	3	2	3	7	6
25.	Sugar	2	1	...
26.	Fermentation Industries	3	3	1	6	6
27.	Food Processing Industries	6	4	5	8	16
28.	Vegetable Oil and Vanaspati	1	—	.	1	1
29.	Soap, Cosmetics and Toilet preparations	...	2	2	2	...
30.	Rubber Goods	11	19	1	11	10

1	2	3	4	5	6	7
31.	Leather, Leather Goods and Packers	2	4	19	8	4
32.	Glue and Gelatine	1	1	...
33.	Glass	6	13	9	8	8
34.	Ceramics	31	15	27	20	18
35.	Cement and Gypsum products	7	7	9	11	7
36.	Timber Products	1
37.	Defence Industries	1
38.	Cigarettes
39.	Consultancy	13	14	23	5	47
40.	Misc. Industries	72	35	74	186	94
Total :		673	752	1024	957	853

Indo-American Joint Projects

5256. SHRIMATI BASAVARAJESWARI : Will the Minister of INDUSTRY be pleased to state :

(a) whether nine Indo-American joint projects have been approved to help small and medium size companies to develop market oriented technologies within India;

(b) if so, the details of the above Indo-US Projects;

(c) the total cost involved ; and

(d) to what extent the United States has agreed to help ?

THE MINISTER OF INDUSTRY (SHRI J VENGAL RAO) : (a) Nine R and D projects being undertaken jointly by Indian and US companies, were sanctioned as on October 31, 1987, under the Programme for Advancement of Commercial Technology (PACT).

(b) A statement is given below.

(c) and (d). These Projects involve an aggregate outlay of US \$ 5.9 million and are being funded partly by the sponsoring companies (US \$ 3.2 million) and partly by assistance under PACT (US \$ 2.7 million).